

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)

Notification No. 892

Dated 07/12/2019

Subject: Transfer of Advocate License.

In pursuance of Bar Council of India Resolution No.1-D/2019 (Transfer) dated 15.06.2019, Sh. Pyara Lal Sharma, Advocate S/O Shri Hari Ram R/O A/P 216/4 Mohalla Shant Nagar Old Janipur, Jammu-180007, upon transfer of his enrolment from Bar Council of Punjab & Haryana is brought on the roll of Jammu and Kashmir Bar Council.

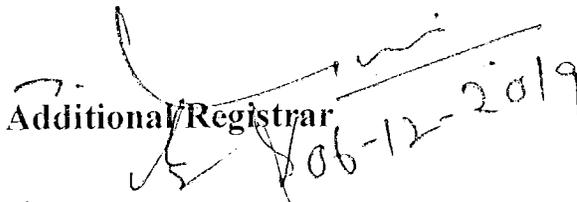
By Order.


(Mohammad Yasin Beigh)
Additional Registrar

No. 28555-60/A.P Dated 07/12/2019

Copy forwarded to the:-

1. Principal District & Sessions Judge, Jammu.
2. Secretary Bar Council of India, New Delhi for information and necessary action.
3. Manager Govt. Press, Jammu for publication in the next issue of Government Gazettee.
- 4-5. President Bar Association, J&K High Court, Jammu/Srinagar.
6. In-charge N.I.C. High Court of J&K Jammu for uploading on the website.
7. Sh. Pyara Lal, Advocate S/O Shri Hari Ram R/O A/P 16/4 Mohalla Shant Nagar Old Janipur, Jammu-180007.


Additional Registrar